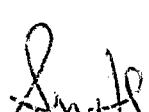


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C.A.T. Bench, Jaipur

Date of Order	Orders
A-2 received R-1 & 4 & accepted, R-2, 3, 5 & 6. & Vakalatnamas filed 28/8 Reply not filed 28/8 Received by 2 M. R. P. 2000 23/8/2000 Copies sent to the applicant vide 2438 At 25.8.2000 24.8.2000 19/6/2000	16-8-2000 None present for the applicant Mr. Hemant Gupta, Proxy to Mr. M. R. P. 2000 Counsel for the respondents As no one is present for the applicant, therefore, this OA is dismissed in default and for non-prosecution.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)